

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00031/2019 in OA/310/00394/2019

Dated Tuesday the 30th day of July Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

V.Saraswathi,
TGT (Maths)
KV No. 2, AFS, Tambaram,
Chennai 600073.

....Applicant/Applicant

By Advocate M/s. R. Arumugam

Vs

1. Shri. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
Head Quarters, 18, Institutional Area,
Shahid Jeetsingh Marg,
New Delhi 110016.

2. Shri. C. Mani,
Deputy Commissioner,
Kendriya Vidyalaya Sangathan,
Regional Office,
Chennai Region, IIT Campus,
Chennai 600038.

3. B. Vaithilingam,
Principal,
Kendriya Vidyalaya No. 2,
AFS, Tambaram,
Chennai 600073.Respondents/Respondents

By Advocate Mr. M. Vaidyanathan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

This CP has been filed alleging wilful disobedience of the order of this Tribunal dt. 22.03.2019. Notice was issued to the respondents.

2. When the matter is taken up for hearing, learned counsel for the CP respondents produces a copy of the order dt. 23.07.2019 which is taken on record and submits that the order of this Tribunal has been complied with.

3. Learned counsel for the CP applicant also submits that the order of this Tribunal has been complied with and he has no objection in closing the CP.

4. In view of the above, CP is closed. Notices are discharged.

**(T.Jacob)
Member(A)**

30.07.2019

SKSI

**(P. Madhavan)
Member(J)**